

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-3519
ANSWERED ON- 31/03/2023

EXPORTS OF INDIAN TEXTILES

3519. SHRI ABDUL WAHAB:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government is aware of the fact that the quantum of exports of Indian textiles has witnessed sharp fall in the last fiscal;
- (b) the data on exports of Indian textiles in the last five years in comparison to Bangladesh;
- (c) the status of 7 mega textiles parks as notified by Government in 2021;
- (d) what steps Government is considering to take for improving the competitive advantage of textiles manufactured in India;
- (e) whether Government is considering providing credit support or export aid to textiles exporters; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a): India's Textiles & Apparel including handicrafts exports in FY 2021-22 amounted to US\$ 44.44 billion showing an increase of around 41% from FY 2020-21.

(b): The details of India's textiles & apparel exports including handicrafts during the last five years are as follows:

(USD bn)

Commodity	2017-18	2018-19	2019-20	2020-21	2021-22
India's textiles & apparel including handicrafts exports	37.55	38.40	35.18	31.59	44.44

Source: DGCIS provisional data, figures are rounded off.

DGCIS does not have Bangladesh's export data.

(c): Government has finalised 7 sites viz. Tamil Nadu, Telangana, Gujarat, Karnataka, Madhya Pradesh, Uttar Pradesh and Maharashtra for setting up Pradhan Mantri Mega Integrated Textile Region and Apparel (PM MITRA) Parks.

(d) to (f): Government is implementing various schemes to promote textile sector viz, Production Linked Incentive (PLI) Scheme for Textiles, Pradhan Mantri Mega Integrated Textile Region and Apparel (PM MITRA), Silk Samagra, National Handloom Development Programme, National Handicraft Development Programme, Integrated Wool Development Programme (IWDP), National Technical Textile Mission (NTTM), Scheme for Integrated Textile Parks (SITP) etc. In order to boost export of textiles products, Government extended scheme of Rebate of State and Central Taxes and Levies (RoSCTL) on exports of Apparel/Garments and Made-ups. Further, textiles products not covered under the RoSCTL are covered under Remissions of Duties and Taxes on Exported Products (RoDTEP) along with other products. Government also provides financial support to various Export Promotion Councils and Trade Bodies engaged in promotion of textiles and garments exports, for organising and participating in trade fairs, exhibitions, buyer-seller meets etc.
